

when I think that I would be successful.

Shri D. C. Sharma: Is it not a fact that some of these dacoits from Pakistan were in collaboration with Indian citizens, and if so, has anything been done to deal with these collaborators firmly and effectively?

Shri Lal Bahadur Shastri: They might be Indian citizens, but if the hon. Member will use the term 'Indian gangs of dacoits', it would perhaps be better. We are doing the needful.

Shri D. C. Sharma: They might be gangs of dacoits, but they are Indian citizens.

श्री म० ला० द्विवेदी : आज के समाचार पत्रों से यह ज्ञात होता है कि पन्द्रह हजार का माल ले कर पाकिस्तानी डकैत भाग गये और उन में से चार हिन्दुस्तानी पकड़े गये । मैं यह जानना चाहता हूँ कि पाकिस्तानियों को क्यों नहीं पकड़ा गया और आइन्दा उन को पकड़ने के लिये क्या कोई अग्रिम सुरक्षा का प्रबन्ध किया जायेगा ।

श्री लाल बहादुर शास्त्री : पाकिस्तानी डकैत अग्रर चोरी कर के भाग गये, तब तो हमारे पकड़ने की बात नहीं है ।

श्री म० ला० द्विवेदी : वे हमारी टेरिटरी के चार पांच मील के अन्दर से चोरी कर के भाग गये ।

श्री लाल बहादुर शास्त्री : हम अपने यहां के डकैतों को, जो कि चोरी कर के भाग जाते हैं, नहीं पकड़ पाते हैं । इस लिये हम इन को भी और पाकिस्तानी डकैतों को भी पकड़ने की कोशिश करते रहने हैं । जिन को पकड़ सके हैं, उन को हमने पकड़ा है और जिन को नहीं पकड़ सके, वे भाग गये ।

Shri Hem Barua: In view of the fact that these dacoits and smugglers from Pakistan are having an easy time at the border, and the newspapers have reported this morning that at Hiranwali they came as far

as five and a half miles into our territory, may I know whether our police force stationed there has ever tried to put a few bullets into their chests?

Mr. Speaker: Has there been any such encounter with our police?

Shri Lal Bahadur Shastri: I cannot give the details, but I might say that there were about fifteen such gangs of dacoits, and out of them, six have been completely liquidated. So, it will be seen that definite and positive action is being taken, and we shall continue to do so in future.

Shri Hari Vishnu Kamath: Is it not a fact that Government has been having talks with Pakistan about an extradition treaty or agreement for the last five years or more, and if so, what are the reasons for the allergy shown by Pakistan to this matter?

Shri Lal Bahadur Shastri: That question should be put to Pakistan, not to me.

Shri Harish Chandra Mathur: In view of the fact that the Pakistan Government have taken a very unhelpful attitude, and we cannot expect much from that side, may I know what we are doing on our side to strengthen the police patrol and to take proper action in this matter?

Shri Lal Bahadur Shastri: The Rajasthan Government have considerably strengthened their police force, and they have also taken definite action to strengthen the border forces. Whatever is needed will be done and if the Centre is required to render some assistance to the State Government, we might consider that as well.

Violation of Indian Air Space

*198. { Shri Bhakt Darshan:
Shri D. C. Sharma:
Shri Balmiki:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that some fresh incidents of violation of Indian

air space by Chinese aircraft, have taken place recently; and

(b) whether the details would be laid on the Table?

The Minister of Defence (Shri Krishna Menon): (a) and (b). No. intrusion into Indian airspace by Chinese aircraft has been reported since Starred Question No. 36 was answered in this House on the 15th March 1962.

Shri Bhakt Darshan: May I know if this non-violation by Chinese' planes means effective vigilance by our Air Force or does it signify any change in the policy of the Chinese Government itself?

Shri Krishna Menon: The question is of a factual character, whether there have been violations.

Mr. Speaker: The hon. Member may draw his own conclusions.

Shri Hem Barua: May I know whether the attention of Government has been drawn to a counter-allegation made by China that our aircraft are indulging in reconnaissance and harassment flights on the troops of China stationed on the border and often beyond the frontier?

Mr. Speaker: The question is whether the Chinese have committed any further violation, and the hon. Member is asking whether the Chinese say that we have committed violations.

Shri Hem Barua: May I submit that this is a related matter in view of the fact that they are levelling a counter-allegation against us?

Mr. Speaker: My only difficulty is that there would be many matters related but they might be remaining at a little distance from those that we want to be answered here in reply to a specific question. We have to take only those matters in a particular question which are very closely related; otherwise, if the relations were to be extended, there would be no end to it.

Shri Hem Barua: May I very humbly submit—I am in your hands—that

this is a matter which is inextricably related to it? May I humbly ask whether we would not make a difference between a matter related and a matter which is inextricably related?

Mr. Speaker: Has he any other question to put? —Shri Hari Vishnu Kamath.

Shri Hari Vishnu Kamath: With regard to these air violations, is it a fact that China has recently proposed to Government a new plan for joint vigilance in the air space over the border? If so, what are its details and what is Government's reaction thereto?

Shri Krishan Menon: It is entirely a different question.

Mr. Speaker: Yes, that is not related to this question.

Shri M. R. Krishna: May I know whether it is a fact that radar-controlled anti-aircraft guns are not a proper check to jet planes?

Shri Krishna Menon: I regret I am unable to disclose what is the capacity of our air defences.

Shri Nath Pai: Have we any capacity at all?

Mr. Speaker: The question was whether they are competent to check that or not. Can that much be answered?

Mr. Krishna Menon: How can I say what is the adequacy of our defences or what is their potential?

Sale of Prize Bonds

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*200. { **Shri Raghunath Singh:**
Shri Subodh Hansda:
Shri Shree Narayan Das:
Shri Basappa:
Shri Anjanappa:
Shri Mohan Swarup:

Will the Minister of Finance be pleased to state:

(a) whether the sale of prize bonds will be discontinued from July, 1962; and